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State Governments seek to bring about socio-economic development of rural areas in the country. There is, however, no specific scheme for the voluntary adoption of villages by official and non-official organisations for this purpose.

Unhygienic Conditions in Pushp Vihar

4694. SHRI RAM PUJAN PATEL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware about the unhygienic conditions of a Central Government Employees residential Colony in New Delhi (Pushp Vihar);

(b) number of complaints received by the Director General (Works). CPWD on the subject during the period 1 January, 1983 and 20 April, 1985; and

(c) action taken or proposed to be taken on such complaints and remedial steps taken by Government in the matter?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Sir.

(b) Fourteen.

(c) Road side drains and manholes are cleaned regularly by CPWD by engaging Departmental labour. Some of the residents are not carrying the garbage to the garbage bins in the colony. The CPWD is getting the garbage cleared periodically. It is expected that Municipal Corporation of Delhi will take over the services in the near future.

Maintenance of Government Quarters in Pushp Vihar

4695. SHRI RAM PUJAN PATEL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether in a number of Government quarters in Pushp Vihar, New Delhi (all the sectors), the cast iron fan boxes have not been covered with the Hylem Sheet covers, which creates a lot of problems for the residents, if so the total number of such quarters;

(b) whether a number of representations to this effect had been received by Government during the years 1981 and 1983; if so, the number of such representations and the action taken by Government; and

(c) whether Government propose to provide these covers in such quarters in the near future; if so, by when and if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes, Sir. Ta'e total number of such quarters is 2370.

(b) No, Sir,

(c) Yes, Sir. Government propose to provide these covers shortly.

Refixation of Prices of Essential Commodities due to small coins shortage

4696. SHRI RAM PUJAN PATEL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether he is aware that the prices of essential commodities are fixed by Government in such a manner that coins of small denomination which are not available are very much required at Fair Price Shops and Kerosene Oil Depots; and

(b) whether Government propose to review position of prices and fix the prices to the nearest round figure; if so, when?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b) Essential commodities supplied to States/Union Territories by the Central Government at predetermined Central issue prices are sold to consumers through fair price shops at retail prices fixed by the State Governments/Union Territory Administrations after adding incidental expenses, handling charges etc. The Central Government is aware of the shortage of small coins and necessary steps are being taken to overcome this shortage. Instructions have already been issued by the Union Finance Ministry to all State Governments/Union Territory Administrations to round off all transactions including fixation of prices of essential commodities to the nearest multiple of 5 paise.